

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 222 OF 2015**

**Dated: 19<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor , Technical Member**

**In the matter of:**

**Chhattisgarh State Power Generation Co. Ltd. .... Appellant(s)  
Vs  
Chhattisgarh Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **01.11.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**